



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Srinagar.

Notification

Srinagar, the 24th of August, 2016

SRO-275 .- In exercise of the powers conferred by proviso to sub-rule (2) of Rule 28 of the Jammu and Kashmir Value Added Tax Rules, 2005, the Government hereby directs that the last date for filing of return for the First Quarter of 2016-17 shall now be 30th of September, 2016.

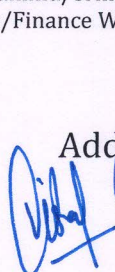
By order of the Government of Jammu and Kashmir.

Sd/-
(Navin K. Choudhary), IAS
Commissioner/Secretary to Government
Finance Department.

No. ET/Estt/121/2016
Copy to the:-

Dated: 24-08-2016

1. Principal Secretary to Hon'ble Chief Minister.
2. Divisional Commissioner, Jammu/Kashmir.
3. Commissioner/Secretary to Government, General Administration Department.
4. Commissioner Commercial Taxes, J&K, Srinagar.
5. Excise Commissioner, J&K, Srinagar.
6. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.7.sc).
7. Director Information, J&K, Srinagar with the request to give publicity to this SRO.
8. Additional Commissioner Commercial Taxes (Tax Planning), Srinagar.
9. Additional Commissioner Commercial Taxes (Adm), Srinagar/Jammu/Srinagar.
10. OSD to Hon'ble Minister For Finance.
11. General Manager, Government Press, Jammu/Srinagar.
12. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
13. President, Kashmir Chamber of Commerce and Industry, Srinagar
14. President, Federation of Industries, Kashmir.
15. President, Chamber of Commerce and Industry, Jammu
16. President, Industries Association Bari Brahmna/Gangyal/Samba.
17. President, Tax Bar Association, Jammu/Srinagar.
18. Government order file/Stock file/Finance Website.


(T. K Bhat)KAS 24-08-16.
Additional Secretary to Government
Finance Department